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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/217/(IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : S.V. SUGARS MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. Gautham Kumar
Sriban Vijay A.R


Counsel for
Respondent

Attorney

ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the parties could not reach to settlement and prayed for more time to report the settlement. At request, time is enlarged. Put up on **14.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)